

of Scheduled Caste and Scheduled Tribe population, small and marginal farmers and other weaker sections; and

(d) if so, steps being taken in this respect ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d). The flow of credit from cooperative credit institutions is governed by the norms prescribed by National Bank for Agriculture and Rural Development from time to time. These norms are prescribed on the basis of seasonality discipline, level of recovery, non-overdue cover, level norms are uniform for all States and Union Territories. However, some of these norms are relaxed in the case of cooperatively weaker States particularly those States in the North Eastern Region and also farmers belonging to weaker sections. Further, special schemes are being drawn up exclusively for the benefit of cooperatively weaker States and Weaker sections of rural population during the Seventh Plan Period.

Unemployment amongst Rural and Urban Women

*725. **SHRI AMAR ROYPRADHAN :** Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state :

(a) whether Government propose to take special measures for eradicating

unemployment amongst the rural and urban women in the country;

(b) whether Government propose to select districts for the purpose; and

(c) if so, the names of the districts and the Central assistance proposed to be given in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) This Ministry deals only with programmes in rural areas. While women are participating in all the income generating rural development programmes like Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP), Rural Landless Employment Guarantee Programme (RLEGP), to focus greater attention on them a special sub-scheme of IRDP called Development of Women and Children in Rural Areas (DWCRA) was launched in September, 1982.

(b) Fifteen districts in 22 States have been selected during the VIth Five Year Plan.

(c) Statement showing the selected districts is placed on the Table of the House. There is no uniform Central allocation per district. The releases depend upon the number of groups formed in each district.

Statement

List of the Districts selected under Development of Women & Children in Rural Areas

Name of the State	Name of the District approved for DWCRA
1. Andhra Pradesh	1. Adilabad
	2. Srikakulam
	3. Cuddapah

Name of the State	Name of the District approved for DWCRA
2. Assam	1. Karbi Anglong
	2. Dhubri
3. Bihar	1. Hazaribagh
	2. Madhubani
	3. Gopalganj
	4. Samastipur
4. Haryana	1. Mahendergarh
	2. Sirsa
5. Himachal Pradesh	1. Kangra
6. Karnataka	1. Bijapur
	2. Chickmagalur
7. Kerala	1. Wynad
	2. Palaghat
8. Madhya Pradesh	1. Shahdol
	2. Chhindwara
	3. Guna
	4. Raipur
9. Maharashtra	1. Osmanabad
	2. Bhandara
10. Manipur	1. Central District
11. Meghalaya	1. West Khasi Hills
	2. East Garo Hills
12. Orissa	1. Kalahandi
	2. Bolangir
	3. Dhenkanal
	4. Sambalpur
13. Punjab	1. Gurudaspur
	2. Bhatinda

Name of the State	Name of the District approved for DWCRA
14. Rajasthan	1. Banswara 2. Pali 3. Bhilwara 4. Alwar
15. Sikkim	1. West District
16. Tamil Nadu	1. Dharamapuri 2. Periyar
17. Tripura	1. West District
18. Uttar Pradesh	1. Basti 2. Banda 3. Sultanpur 4. Etawah 5. Deoria
19. West Bengal	1. Purulia 2. Bankura
20. Gujarat	1. Ahmedabad 2. Junagarh
21. Jammu & Kashmir	1. Doda
22. Nagaland	1. Kohima

**Full Time Radio/Doordarshan
Correspondents**

* 726. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have full time Radio/Doordarshan correspondents at the District Headquarters of States/ Union Territories;

(b) if so, whether there are still many districts where such Radio/Doordarshan correspondents have not been appointed;

(c) if so, the details thereof;

(d) the likely date by which the correspondents would be appointed; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) No, Sir Not in all the District Headquarters.

(b) Yes, Sir.

(c) A statement containing the centres where regular correspondents of A.I.R./Reporter of Doordarshan have been posted is laid on the Table of the Sabha.

(d) and (e). Having correspondents in all the districts of the country is not considered necessary.